

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 28-06-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<u>HEARING</u>			
1) M.V.C.	3/2019		
<u>STEPS</u>			
2) EX	15021/2019		HARSHA R.
3) M.A.	15032/2020		N. DEVENDARA
<u>ARGUMENTS</u>			
4) R.A.	15044/2017		S.K. SRINIVAS
1) SC	15009/2017		
<u>ORDERS</u>			
2) Crl.Misc.	15131/2021		R. ATHMANANDA
3) Crl.Misc.	15132/2021		USHA
4) Crl.Misc.	15133/2021		A.V. NARASIMAH REDDY
<u>CALL ON</u>			
5) SC	15015/2017		
<u>OBJECTION</u>			
6) SC	15010/2021		PP
7) Crl.Misc.	15130/2021		JOHN PAUL A.
8) Crl.Misc.	15134/2021		A. MUNIRAJA
9) Crl.Misc.	15135/2021		V. LAKSHMI KANTH RAO

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, REVISED CAUSE LIST FOR 28-06-2021

MORNING SESSION

SL. No.	CASE NO.	
1	O.S.	97/15
2	O.S.	195/15
3	O.S.	604/18
4	O.S.	99/19
5	O.S.	157/20
6	O.S.	180/18
7	L.A.C.	58/06
8	O.S.	2065/06
9	O.S.	699/06
10	O.S.	2343/06
11	O.S.	401/07
12	Misc.	4/2008
13	O.S.	256/14
14	Misc.	4/2015
15	O.S.	100/15

AFTERNOON SESSION

1	O.S.	625/16
2	O.S.	860/08
3	O.S.	864/08
4	O.S.	05/2012
5	Misc.	6/2014
6	O.S.	834/20
7	O.S.	428/07
8	O.S.	570/13
9	O.S.	554/20
10	O.S.	1142/07
11	O.S.	531/08
12	O.S.	551/06
13	O.S.	439/07
14	O.S.	641/08
15	O.S.	647/08

**Prl. Senior Civil Judge & JMFC,
Devanahalli.**

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.

Cause List - Dated 28-06-2021.

MORNING SESSION			
Case Numbers			
1.	O.S.	928/2006	EVIDENCE
2.	O.S.	965/2006	
3.	O.S.	1993/2006	
4.	O.S.	2000/2006	
5.	O.S.	267/2009	
6.	O.S.	401/2009	HEARING
7.	O.S.	437/2010	
8.	Misc.	2/2013	
9.	O.S.	6/2015	
10.	O.S.	422/2016	
11.	O.S.	636/2015	ARGUMENTS
12.	O.S.	903/2006	
13.	O.S.	958/2006	
14.	O.S.	276/2012	
15.	O.S.	655/2013	
AFTERNOON SESSION			
16.	O.S.	154/2007	HEARING/ ARGUMENTS
17.	F.D.P.	4/2009	
18.	O.S.	187/2009	
19.	O.S.	342/2010	
20.	O.S.	272/2012	
21.	O.S.	399/2016	
22.	O.S.	2342/2006	
23.	O.S.	190/2007	
24.	F.D.P.	23/2013	
25.	O.S.	652/2014	
26.	O.S.	744/2014	
27.	O.S.	238/2018	
28.	O.S.	255/2018	
29.	Misc.	1/2013	
30.	O.S.	579/2015	

I Addl. SENIOR CIVIL JUDGE & J.M.F.C.
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI		
CAUSE LIST DATED 28-06-2021		
MORNING SESSION		
Sl.No.	Case Type	Case No./year
1	O.S.	76/2010
2	O.S.	547/2011
3	O.S.	311/2013
4	O.S.	344/2013
5	O.S.	425/2013
6	O.S.	426/2013
7	O.S.	503/2013
8	O.S.	388/2014
9	O.S.	522/2014
10	O.S.	550/2014
11	O.S.	560/2014
12	O.S.	782/2015
13	O.S.	947/2015
14	O.S.	170/2016
15	O.S.	456/2017
AFTERNOON SESSION		
16	O.S.	341/2013
17	O.S.	510/2013
18	O.S.	499/2019
19	O.S.	653/2019
20	O.S.	959/2020
21	O.S.	965/2020
22	O.S.	1015/2020
23	O.S.	27/2006
24	O.S.	1160/2006
25	O.S.	496/2009
26	O.S.	498/2009
27	O.S.	717/2015
28	O.S.	125/2016
29	O.S.	161/2017
30	O.S.	254/2017

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 28-06-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL CASES	CIVIL CASES
<u>HEARING</u>	<u>HEARING</u>
1. C.C.4236/2017	1. O.S.498/2006
2. C.C.49/2019	2. O.S.1008/2012
	3. O.S.546/2014
	4. O.S.134/2018
<u>SUMMONS</u>	5. O.S.414/2018
3. C.C.6701/2020	6. O.S.516/2018
4. C.C.3464/2020	7. O.S.518/2018
5. C.C.5239/2020	8. O.S.520/2018
6. C.C.2708/2020	9. O.S.98/2019
7. C.C.3686/2020	10. O.S.336/2019
8. C.C.3687/2020	11. O.S.120/2020
<u>OBJECTION</u>	
9. C.C.431/2009	<u>ARGUMENTS</u>
	12. O.S.150/2003
<u>ARGUMENTS</u>	13. O.S.950/2011
10. C.C.2642/2014	14. O.S.684/2015
11. C.C.3635/2016	15. O.S.60/2018
12. C.C.4295/2015	
<u>J.C.</u>	
13. C.C.3763/2021	
14. C.C.3854/2021	
15. Cr.24/2021(VNPS)	

NOTE: All the advocates are requested to strictly follow
SOP dated 21/05/2021 issued by the Hon'ble
High Court of Karnataka.


**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**